

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4041  
ANSWERED ON:18.12.2012  
UTILISATION OF GODOWNS  
Rajendran Shri C.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether some godowns owned by the Government agencies are not being used to their full capacity and potential;
- (b) if so, the details thereof and the reasons therefor indicating the total capacity owned and utilised during each of the last three years and the current year, State-wise and agency-wise;
- (c) the corrective steps taken for optimal utilisation of storage capacity; and
- (d) the action taken against the erring officers for under-utilisation of the storage capacity?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): No Madam, the godowns owned by the Central Warehousing Corporation (CWC) are being utilized to the maximum extent and the overall occupancy of these godowns as on 31st October, 2012 was 91%. The overall capacity utilisation during the last three years in respect of godowns owned by Food Corporation of India (FCI) has also remained equal to or more than the normated level of 75% and it has reached more than 90% since May 2012.
- (c): The vacant space available with CWC is offered to FCI every month for utilization. Further, the FCI has issued instructions to increase the stack height upto 162 MT in case of rice and 181 MT in case of wheat to attain higher level of capacity utilization. Further, it is ensured in the monthly movement plan prepared by FCI that the stocks are moved from procuring areas to consuming area for optimum utilisation of storage capacity in every region throughout the country.
- (d): Does not arise.